

HIGH COURT OF JUDICATURE AT ALLAHABAD

MODIFICATION

DATED: ALLAHABAD:September 2, 2009

No. 1557 / AR(S)/2009

In partial modification of Court's notification no. 1553/ AR(S)/ 2009 dated 29.8.2009, Sri **Suresh Singh Yadav**, Additional District & Sessions Judge, Shahjahanpur to be Additional District & Sessions Judge/ Special Judge, Shahjahanpur vice Sri Narendra Kumar Johri.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Shahjahanpur against the special court created for trying cases under the said Act.

BY ORDER OF THE COURT,

Sd/-
(DINESH GUPTA)
REGISTRAR GENERAL

No. 407 / AR (S)/ 2009, Dated: Allahabad: September 2, 2009

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The District & Sessions Judge, Shahjahapur.(Information available on E-mail).

The Officer mentioned above shall hand over charge of his present post and shall take over charge of his new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

7. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
12. The Deputy Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Shahjahanpur. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-
(DINESH KUMAR SINGH)
JOINT REGISTRAR (SERVICES)